

HIGH COURT OF UTTARANCHAL AT NAINITAL

NOTIFICATION

No. 74 /UHC/Admin.A/2005

Dated: July 05, 2005.

In exercise of the powers conferred under sub-section 6 of Section 9 of the Code of Criminal Procedure 1973, the High Court is pleased to specify that the Court of Additional Sessions Judge/F.T.C., Roorkee, District Hardwar shall hereinafter hold its sitting at Civil Court Complex Roshnabad, Hardwar until further orders. The earlier notification in respect the above court shall stand modified to the above extent.

By Order of the Court,

Sd/
(V.K. Maheshwari)
Registrar General.